

ITEM NO.1

COURT NO.14

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 193/2016

DR.ASHWANI KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS. MINISTRY OF SOCIAL JUSTICE
AND EMPOWERMENT SECRETARY & ORS.

Respondent(s)

(MR. MATHEW CHERIAN IS AMICUS CURIAE IN THE INSTANT MATTER.
IA No. 53824/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 53821/2020 - EARLY HEARING APPLICATION)

Date : 27-09-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For the Parties Mr. Mathew Cherian, A.C.

Petitioner-in-person

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Mr. Simanta Kumar, Adv.
Mr. Sunil Saraogi, Adv.
Mr Rajiv Kumar Sinha, Adv.
Mr. Varun Singh, Adv.
Mr. Ashish Kumar Sinha, Adv.
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Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Shibashish Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Dr.Ashwani Kumar in person and also learned senior advocate(s)/advocate(s) for the other appearing parties.

We direct that schemes operating for the welfare of the elderly with respect of (i) Pension for the elderly, (ii) old age homes in each District and (iii) levelled of geriatric care ought to be produced before us.

Let the respective States and Union Territories furnish the information on their existing schemes on the aforesaid three heads to the advocate-on-record of the Union of India. After collecting information from all the respective States and the Union Territories within a period of two months. A revised status report shall be filed one month thereafter by the Union of India.

The revised report of the States shall also disclose the present status as regards implementation of the Maintenance and Welfare of Parents and Senior Citizens Act.

Let copies of this order be sent by the Registry to the Chief Secretary of each State and the Union Territories for onward compliance of the directions contained in this order.

List in the month of January, 2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR